

(ख) प्राप्त सूचना के अनुसार प्राक्कलित (Estimated) हानि ४,८९,६९,४०० रुपये की हुई, जिसका ब्योरा निम्न प्रकार है :—

	रुपये
(१) न हुए कार्य का मूल्य	७४,९५,०००
(२) राजस्व (Revenue) की हानि	४,०६,५६,०००
(३) आकस्मिक (Emergency) प्रबंधों पर व्यय	७,९१,५००
(४) भ्रन्तर्ध्वंस (Sabotage) तथा अन्य कारणों से हुई हानि	२६,९००

Purchases by Army Base Workshops

3277. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) the actual amount of local purchase of store in the Army Base Workshops at Delhi Cantt., Meerut, Bangalore, Agra, Jubbulpur, Allahabad and Kankinara for the years 1959-60 and 1960-61;

(b) whether the wastage of store in these workshops is exactly according to the scale laid by the Army Headquarters and what is the check on it; and

(c) whether Viewer's Inspection reports are prepared by all the Army Base Workshops and the store is demanded strictly according to the wastage?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) The total amount of local purchase of stores in the Army Base Workshops at Delhi Cantt., Meerut, Bangalore, Agra, Jubbulpur, Allahabad and Kankinara for the years 1959-60 and 1960-61 is approximately Rs. 17 lakhs and 43 lakhs respectively.

(b) and (c). There is no wastage of stores in these Workshops. The quantity of stores consumed depends on the actual requirements, and the old parts which cannot be repaired or reclaimed are replaced and returned. The utilisation of spares varies from batch to batch of equipments under repair. Abnormal variations in the requirements of stores are closely examined. All components are carefully viewed and subjected to a thorough examination.

Conditions of Service of Industrial and Non-Industrial Defence Employees

3278. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that in pursuance of the discussion at the seventh meeting of the negotiating Machinery at top level held on the 12th and 13th August, 1957 an ad-hoc committee consisting of the representatives of the All India Defence Employees Federation and the Defence Ministry was appointed to consider the question of equalisation of terms and conditions of service of Industrial and non-Industrial employees in the Defence installations;

(b) whether the committee has since submitted its report to the Defence Ministry;

(c) if so, what action has so far been taken on the report; and

(d) whether a copy of the report would be laid on the Table?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). Orders regarding some of the recommendations have already been issued. Consideration of certain other items was postponed pending the receipt of the recommendations of the Pay Commission. These are now being examined. If